



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2019

PRESENT: 1. Hon'ble Member (J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For Admission	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstructio n & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatte) Pvt Ltd	Mrs. Dushyantha Kumar Southern Resolution Professions LLP

ADVOCATE FOR PETITIONER/s:
SHARAN A KUKREJA
SIDDHARTH TIWARY
8017820879

FOR PETITIONER COMPANY

Siddharth Tiwary

ADVOCATE FOR RESPONDENT/s:
HARI BABU THOTA
9740237291

Hari Babu Thota

ORDER

Counsel for Financial Creditor is present. PCS for Corporate Debtor is present. For hearing as a last chance list it on **09.05.2019.**

Ashok Kumar Mishra
MEMBER (T)

Ratakonda Murali
MEMBER (J)

Verified

Shruthi

[Signature]
Court Officer